

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UN-STARRED QUESTION NO. 533
ANSWERED ON MONDAY, July 24, 2023/Sravana 2, 1945(Saka)**

UNRESPONSIVE SERVICES IN CORPORATE OFFICES

QUESTION

533. SHRI SUNIL KUMAR MONDAL:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

- (a) whether the Government has noticed that majority of official landline phone numbers and other services in corporate offices are not in order, do not work well or are not being received to respond to sort out queries;**
- (b) if so, the details thereof State & UT-wise and if not, the reasons therefor; and**
- (c) the corrective steps taken or proposed to be taken by the Government in this regard?**

ANSWER

Minister of State (Independent Charge) of the Ministry of Statistics and Programme Implementation; Minister of State (Independent Charge) of the Ministry of Planning and Minister of State in the Ministry of Corporate Affairs.

(Rao Inderjit Singh)

(a), (b) and (c): No such information / data is maintained by the Ministry of Corporate Affairs.